

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /73/9/AMR/2021		9 of IBC	Sukan Engineering Private Limited Vs. BGR Energy Systems Limited

ORDER

Mr.S.S.Jan, Counsel for the OC present. Mr. Sankar Narayanan Gopalan, representative of the CD present. The counsel for the OC submits that there is progress with regard to the settlement and that the same has to be formalized. Hence, list the matter on 14.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN